

4. To give special attention for investigations, improvements and maintenance of drains.
5. Providing separate staff for the maintenance of drains.
6. Provide cutter suction dredgers for the maintenance of drains.
7. Levy of suitable drainage cess.

(c) The report of the Committee is under consideration.

Service Conditions of Nurses

322. Shri Yashpal Singh:
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shrimati Savitri Nigam:
Shri A. K. Gopalan:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether the terms and conditions of service of the nurses differ in different States; and

(b) if so, whether Government propose to rationalise them?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) From time to time, Government consider recommendations made in this context by the Central Council of Health and the Trained Nurses Association and recommend to States Governments, in turn, for implementation. But this being a State subject, uniformity has not been possible.

Committee on Transport Policy and Coordination

323. Shri Yashpal Singh:
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Vishwa Nath Pandey:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hari Vishnu Kamath:

Will the Minister of Planning be pleased to refer to the reply given to

Starred Question No. 302 on the 18th November, 1965 and state:

(a) whether the report of the Committee on Transport Policy and Coordination has since been finalised;

(b) if so, its main recommendations and conclusion; and

(c) Government's reaction thereto?

The Minister of Planning (Shri Asoka Mehta): (a) The final Report of the Committee on Transport Policy and Coordination was signed on the 10th January, 1966. The report will be laid on the Table of the House.

(b) and (c). The recommendations made by the Committee are to be considered by Government.

Secular Cooperative House Building Society Ltd., New Delhi

324. Shri Yashpal Singh:
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Vishwa Nath Pandey:

Will the Minister of Works, Housing and Urban Development be pleased to refer to the reply given to Unstarred Question No. 862 on the 18th November, 1965 and state:

(a) whether the C.I.D. Crime Branch have completed the investigation against the Secretary, Secular Cooperative House Building Society Ltd., New Delhi; and

(b) if so, the action taken thereon?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) Further action is under the consideration of the Delhi Administration.